

MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) :

(a) The emergency preparedness plans prepared for the nuclear installations in the country are considered adequate.

(b) Before a nuclear installation commences operation, its management prepares an emergency response plan in accordance with the guidelines of the Atomic Energy Regulatory Board. The offsite emergency response plan is also approved by the concerned State Government. In order to maintain a state of readiness to combat any emergency, training courses and regular exercises are conducted for plant site as well as offsite areas. The feed back of such exercises is recorded and the emergency preparedness plans are reviewed to make improvements, if any, for enhancing their effectiveness.

(c) Yes, Sir.

(d) Does not arise.

(e) and (f) Offsite emergency exercises are carried out with a view to create awareness about the roles of plant personnel, State authorities and the public at large in the unlikely occurrence of an offsite emergency. The objective of the emergency response plans is to implement the counter measures to reduce the radiation exposure to public in the event of an actual offsite emergency. These plans include among other measures sheltering, distribution of prophylactic iodine tablets and in the unlikely extreme case, evacuation of the affected zone to keep the radiation exposure to the plant personnel and public to a minimum level. No offsite emergency situation has arisen in any of the nuclear installations in the country so far.

[Translation]

Indo-Israel Defence Deal

2115. DR. D. VENKATESWARA
RAO :
SHRI SATYA DEO SINGH :
SHRI SURYA NARAIN
YADAV:

Will the PRIME MINISTER be pleased to state :

(a) whether a number of agreements between top Israeli defence equipment manufacturers and their Indian counterparts were signed in September 1993;

(b) if so, the details thereof;

(c) whether a high level Israeli business delegation had visited India in September 1993 to identify areas of cooperation and to finalise the modalities in regard thereto; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI
MALLIKARJUN) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Guidelines in Construction Works

2116. DR. KARTIKESWAR PATRA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there are violations of